

BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI  
ORIGINAL APPLICATION NO.15 OF 2022 (SZ)

Gummi Narendar Reddy

...Applicant

Vs

Union Of India and others

...Respondents

**MEMO FILED ON BEHALF OF THE 7<sup>TH</sup> RESPONDENT**

M/s. T. HEMALATHA, R.RAJ MOHAN & S. DEEPIKA

COUNSEL FOR RESPONDENT NO.7

BEFORE THE NATIONAL GREEN TRIBUNAL  
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Place : Chennai

Date : 10.01.2025

T. Hemalatha

Counsel for Respondent No.7

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It is respectfully submitted that the pursuant to the order passed by the Telangana State Pollution Control Board dated 20.06.2023, this respondent industry has paid the total Environmental Compensation of Rs.45,00,000/- The payments were made in four instalments as detailed in the table below:

Date	Amount
27.12.2023	Rs.11.25 lakhs (amounting to 25% of the compensation as claimed)
12.07.2024	Rs.11.25 lakhs
17.10.2024	Rs.11.25 lakhs
04.12.2024	Rs.11.25 lakhs
<b>Total</b>	<b>Rs.45,00,000/-</b>

The payments made on 27.12.2023 and 12.07.2024 are already acknowledged in the report filed by the TSPCB dated 18.07.2024. The subsequent payments made as above may also be taken on record.

It is to be noted that the payment has been made in spite of repeated contention of industry that levy of environmental compensation itself is erroneous and was imposed on the industry without consideration of their objections. In order to show their commitment in maintaining pollution control standards the industry has taken the decision to remit the entire payment.

It is further submitted that the 7<sup>th</sup> respondent industry is now functioning with full compliance of all pollution control norms with required statutory permission.

It is therefore prayed that this Hon'ble Tribunal may be pleased to take this memo on record and close O.A.No.15 of 2022 and thus render justice.

Dated at Chennai this 10<sup>th</sup> day of January 2025

T. Hemalatha

Counsel for Respondent No.7



# BRUNDAVAN LABORATORIES PVT. LTD.

(GMP & ISO Certified Company)

# 305, 3rd Floor, Tirumala Shah Residency, Yellareddyguda, Ameerpet, Hyderabad - 500 073. INDIA  
☎: +91 040-23735395, @: contact@brundavanlabs.com CIN : U24231TG2002PTC040136

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The Member Secretary,  
Telangana State Pollution Control Board,  
Paryavaranbhavan,  
Sanathanagar, Hyderabad.

Date:17-10-2024



Dear Sir,

SUB:- Environmental Compensation demand.

Please find the attached demand draft no 444955 dated.17-10-2024 for Rs.11, 25,000/- drawn on Axis Bank, Payable at Hyderabad towards part payment of Environmental Compensation.

Kindly acknowledge the receipt.

Thanking you.

Yours sincerely,

For **Brundavan Laboratories Pvt Ltd.**

  
(G.Ramaiah)  
Managing Director

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# BRUNDAVAN LABORATORIES PVT. LTD.

(GMP & ISO Certified Company)

# 305, 3rd Floor, Tirumala Shah Residency, Yellareddyguda, Ameerpet, Hyderabad - 500 073. INDIA  
☎: +91 040-23735395, @: contact@brundavaniabs.com CIN : U24231TG2002PTC040136

Date: 04-12-2024

The Member Secretary,  
Telangana State Pollution Control Board,  
Paryavaranbhavan,  
Sanathanagar, Hyderabad.



Dear Sir,

SUB:- Environmental Compensation demand.

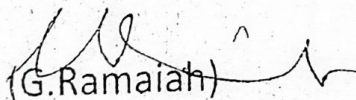
Please find the attached demand draft no.468244 dated.04-12-2024 for Rs.11,25,000/- drawn on Axis Bank, Payable at Hyderabad. With this, the company paid 100% of Environmental Compensation of Rs.45lakhs.

Kindly acknowledge the receipt.

Thanking you.

Yours sincerely,

For **Brundavan Laboratories Pvt Ltd.**

  
(G.Ramaiah)  
Managing Director

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**AXIS BANK** LTD. PAYEE BANK'S BRANCH

IFS CODE - UTIB0001634

**CBB HYDERABAD**

VALID FOR THREE MONTHS FROM THE DATE OF ISSUE

DATE 16/34 16/34  
D D M M Y Y Y Y

or order / या अके अके पर

**On Demand Pay**

**MEMBER SECRETARY T S POLLUTION CONTROL BOARD**

मने जने पर  
**Rupees** Eleven Lakh Twenty Five Thousand only

रुपये

अदा करे ₹ \*\*\*\*\*11,25,000.00

FOR VALUE RECEIVED

OT	TL	OL	TL
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DD. Sr.No. 468244

Purchaser: BRINDAVAN LABORATORIES PR  
IVATE LIMITED  
1634012100105 Payable at Par (B2K)

DRAWEE BANK AND BRANCH  
अदा करे बैंक और शाखा

CODE NO.

AUTHORISED SIGNATORY  
मंजूर शाखा के लिए

AUTHORISED SIGNATORY  
मंजूर शाखा के लिए

Please sign above

⑈468244⑈ 500211046⑈

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**ATLURI AMBICA**  
SS No. 16614  
Axis Bank Ltd., CBB, Hyd.

